

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.411**  
**IB/728/ND/2023**

**IN THE MATTER OF:**

Exotica Housing Private Limited	...	Applicant
Versus		
Mahagun Hotels Private Limited	...	Respondent

**Under Section 7 (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Madhur Dhingra  
For the Respondent : Adv. Sidharth Joshi

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IB/728/ND/2023:-**

Learned Counsel for the Applicant, Learned Counsel for the Respondent are present. It is submitted that settlement talks are going on, and are directed to file affidavit. List this matter on **02.09.2024** for arguments.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**